

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (C) No(s). 465/2017

OM PRAKASH . & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

Date : 17-07-2017 This petition was called on for hearing today.

For Petitioner(s)

Mr. L.B. Rai, Adv.
Shankar Divate, AOR

For Respondent(s)

Ms. Mansa Singh, Adv.
B. Krishna Prasad, AOR
Mr. Manglesh Tripathi, Adv.
Ashwani Kumar, AORUPON hearing the counsel the Court made the following
O R D E R

Respondent No.1 has not filed counter affidavit, despite last and final opportunity. Further opportunity is declined.

Respondent No.2 has already filed counter affidavit.

Registry to process the matter for listing before the Hon'ble Court, as per rules.

RAJESH KUMAR GOEL
Registrar